

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 434
CP/132/ND/2023

IN THE MATTER OF:

Emtex Engineering Private Limited

...

Applicant

Under Section 66 of (IBC), 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant

: Mr. Rajeev Agarwal, Ms. Geetika Sharma, Advs.

For the Respondent

:

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **27.02.2024**.

Sd/-
(Court Officer)